1399. DR. SANJEEV KUMAR SINGARI:

Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether it is true that the number of beneficiaries has decreased during the financial year under the Pre-Matric and Post-Matric scholarship schemes, 2020-21 in comparison to the financial year 2019-20 and if so, the reasons therefor;

(b) whether the Government has considered revising the income criteria under the scheme since fixed income limit deprives many students of availing benefits of such schemes; and

(c) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF MINORITY AFFAIRS
(SHRIMATI SMRITI ZUBIN IRANI)

(a) There is State-wise/Community-wise quota for fresh scholarships under Pre-Matric and Post-Matric Scholarship Schemes. However, in 2019-20 all the eligible beneficiaries from certain State/UT were awarded scholarship under the two Schemes and hence the number of scholarships disbursed in 2019-20 was higher than 2020-21.

(b) & (c) The process of Scheme revision is a continuous process and various aspects, including revision of the income criteria under the Scholarship Schemes, are looked into by the Ministry during such processes.

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